

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.1.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) SR No.26/230/HDB/2017
NAME OF THE COMPANY	People Combine Knowledge Solutions Private Limited
NAME OF THE PETITIONER(S)	People Combine Knowledge Solutions Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Phan Kaman	Advada	C CAAIL. CM.	o K. M.
		244402470	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## ORDER

Heard Shri K. Phani Kumar, Learned Counsel for the Applicant Company.

IT report is awaited. Post the case on 08.02.2018.

Member (T)

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